

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 285 OF 2018

Dated : 25th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Punjab State Power Corporation Limited ... Appellant(s)
Vs.
Talwandi Sabo Power Limited & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Akshat Jain
Mr. Raghav Malhotra for R-1

Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-2

ORDER

List the matter for hearing on **24.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/vt

**(Justice Manjula Chellur)
Chairperson**